

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4061
ANSWERED ON:09.08.2002
FUNCTIONING OF CUSTOMS DEPARTMENT
PUTTASWAMY GOWDA

Will the Minister of FINANCE be pleased to state:

:

- (a) whether there is no coordination among various agencies with Custom Department at International Airports;
- (b) if so, whether due to high handed behavior of Customs Official with incoming Indian Passengers and also the foreigners, a lot of harassment has been reported.
- (c) If so, the details of such cases reported during the last three years, year-wise;
- (d) The remedial action taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE n. RAMACHANDRAN)

(a) No, Sir. There is proper and effective coordination of Customs department with other agencies operating at International Airports, including Airlines, Immigration, Airports Authority of India, etc.

(b) , (c) & (d): Cases of complaints of harassment have come to the notice of the Department, as mentioned below :-

Year	No. of cases reported
------	-----------------------

1999 - 2000	38
2000 - 2001	25
2001 - 2002	11

The harassment cases reported are examined and necessary follow-up action taken to punish the officials found guilty.

Name of Country	Quantity of gold imported during 2000-2001 (in MT)	Quantity of gold imported during 2001-2002 (in MT)
-----------------	--	--

AUSTRALIA	1.050	13.134
BANGLADESH	0.00	00.001
BELGIUM	0.085	0.017
CANADA	0.00	0.260
DUBAI	0.088	0.143
FRANCE	1.225	1.897
GERMANY	0.186	0.696
HONGKONG	0.212	0.209
ITALY	0.337	0.236
KOREA	0.313	1.220